

16.06 hrs.

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2001 (Insertion of new sections 298A to 298C).

SHRI G.M. BANATWALLA (PONNANI): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.
